IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.01/2016

IN THE MATTER OF:

Miraj Tradecom Pvt. Ltd.

Applicant/petitioner

Order under Section of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Mr. Manish Gupta, FCS

For Union of India

: Mr. Nawal Kishore Jha, Senior Panel Counsel

RD/OL, Jodhpur

: Mr. O.P. Bhadhania, STA Official

Liquidator, Jodhpur

Mr. R.S. Meena, Dy. ROC-cum-OL, Jaipur

ORDER

Order reserved.

- Sd -

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

- Sd -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi